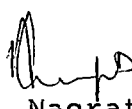
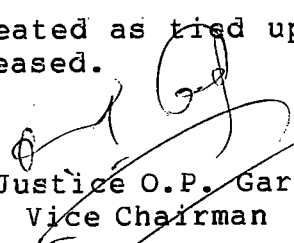
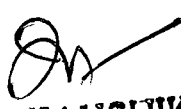


In The Central Administrative Tribunal Jaipur Bench, Jaipur

17

OA/TAMP No.263/98.....

.....Kundan Lal Sharma.....Versus.....Union of India & Ors.....

Date of Order	Orders
02.05.2002	<p>Shri M.K. Sharma, Counsel for the applicant. Shri Bhanwar Bagri, Counsel for the respondents Nos. 1 and 2. None is present for respondents Nos. 3, 4 & 6.</p> <p>Shri M.K. Sharma, learned counsel for the applicant and Shri Bhanwar Bagri, learned counsel for Union of India are present. Shri U.D. Sharma appearing on behalf of the respondents Nos. 3, 4 & 6 is not present as he is said to be indisposed. The case cannot be taken for hearing today. List on 23.05.2002.</p> <p style="text-align: center;">This case shall not be treated as tied up with this Bench and shall stands released.</p> <div style="display: flex; justify-content: space-between;"> <div style="text-align: center;">  (A.P. Nagrath) Adm. Member </div> <div style="text-align: center;">  (Justice O.P. Garg) Vice Chairman </div> </div> <p style="margin-top: 20px;"><u>23.5.2002</u></p> <p>Mr. M.K. Shah, Counsel for the applicant Mr. R.L. Agarwal, Proxy Counsel for Mr. Bhanwar Bagri, Counsel for respondents No. 1 & 2 Mr. U.D. Sharma, Counsel for respondents No. 3, 4 & 6.</p> <p style="text-align: center; margin-top: 10px;">Arguments concluded. order Reserved,</p> <div style="display: flex; justify-content: space-between; margin-top: 20px;"> <div style="text-align: center;">  J. R. KAUSHIK JUDICIAL MEMBER </div> <div style="text-align: center;"> M. P. SINGH MEMBER (ADMINISTRATIVE MEMBER) </div> </div>